

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	R.A. 5041/2019 (ARGUMENTS)		Kathyayini Vs Rajamma	SRR
2	R.A. 5067/2018 (JUDGEMENT)		Chikkamaraiah Vs Buddanaika	K.S.Shanthakumar
11.00 AM to 02.00PM				
3	R.A. 5016/2019 (NOTICE) /1/2015		Mallaiiah Vs Puttamallaiah	B.R.Ramakrishna
4	M.A. 5006/2019 (HEARING)		Gangamma Vs Seenappa	G.B.H
5	M.V.C. 682/2019 (EVIDENCE)		Muruges Vs Maruthi	P.R.Pandurrangappa
6	P and Sc 5002/2020 (EVIDENCE) IA/1/2020		Parvathamma Vs -Nil-	S.Bhaskar Reddy
7	R.A. 5027/2018 (OBJECTIONS) IA/1/2018 IA/2/2018		K.N.Kambalaiah Dead by Lrs Vs N.Lakshmaiah	Sheshadri.D.V.
8	R.A. 5048/2018 (OBJECTIONS) /1/2016		D.N. Raju Vs N. Krishna Murthy	G.B. Halappa
9	M.V.C. 403/2019 (SETTLEMENT)		Jayamma Vs Narase Gowda	K.V.S
Cases listed below are adjourned due to Covid 19				
10	Misc 5188/2019 (NOTICE)	31-03-2021	Deepak.T.N. Vs Chief Manager , Kudagi Transmissions Ltd	M.P.Lokesh
11	Misc 5189/2019 (NOTICE)	31-03-2021	Siddappa Vs The Chief Manager , Kudagi Transmission Ltd	M.P.Lokesh
12	Misc 5190/2019 (NOTICE)	31-03-2021	Akkachamma Vs The Chief Manager , Kudagi Transmissions Ltd	M.P.Lokesh
13	Misc 5191/2019 (NOTICE)	31-03-2021	Ramakrishnaiah M.E Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Misc 5192/2019 (NOTICE)	31-03-2021	Chikkamani Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
15	Misc 5193/2019 (NOTICE)	31-03-2021	Lalithamma Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
16	Misc 5194/2019 (NOTICE)	31-03-2021	Jainabi Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
17	Misc 5195/2019 (NOTICE)	31-03-2021	Ramachandraiah.M.B. Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
18	Misc 5196/2019 (NOTICE)	31-03-2021	Doddakka Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
19	Misc 5197/2019 (NOTICE)	31-03-2021	Pyarejan Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
20	Misc 5198/2019 (NOTICE)	31-03-2021	Siddalingamma Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
21	Misc 5199/2019 (NOTICE)	31-03-2021	Vijayamma Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
22	Misc 5200/2019 (NOTICE)	31-03-2021	Ramakka Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
23	Misc 5201/2019 (NOTICE)	31-03-2021	Bhyrappa Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
24	Misc 5202/2019 (NOTICE)	31-03-2021	Dasappa Vs The Chief Manager, Kudagi Transmission Pvt Ltd	Lokesh
25	Misc 5204/2019 (NOTICE)	31-03-2021	Jayamma Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh

IV Addl. District and Sessions Court, Madhugiri
 Sri.TARAKESHWARGOUDA PATIL
 IV Addl. District And Session Judge, Madhugiri
 Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	Misc 5205/2019 (NOTICE)	31-03-2021	Kariyappa Vs The Chief Manager , Kudagi Transmission Ltd	Lokesh
27	Misc 5206/2019 (NOTICE)	31-03-2021	Hanumesh.M.S. Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
28	Misc 5207/2019 (NOTICE)	31-03-2021	Doddakka Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
29	Misc 5208/2019 (NOTICE)	31-03-2021	Nayab Husen Sab Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
30	Misc 5209/2019 (NOTICE)	31-03-2021	Eramma Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
31	Misc 5210/2019 (NOTICE)	31-03-2021	Griswami Vs The Chief Manager, Kudagi Transmission Ltd	Lokesh
32	Misc 5539/2019 (NOTICE) IA/1/2019	31-03-2021	Parvathamma Vs The Power Grid Corporation of India Ltd by Its Manager	Doddamane Gopal Gowda
33	Misc 5540/2019 (NOTICE) IA/1/2019	31-03-2021	Chikkathayamma Vs The Power Grid Coproation of India Ltd. by Its Manager	Doddamane Gopala Gowda
34	Misc 5541/2019 (NOTICE) IA/1/2019	31-03-2021	Narasamma Vs The Power Grid Corporation of India Ltd by Its Manager	Doddamani Gopala Gowda
35	Misc 5570/2019 (NOTICE)	31-03-2021	Thippeswamy Vs Power Grid Corporation of India Ltd.	Rangashamappa
36	Misc 5574/2019 (NOTICE)	31-03-2021	Thippeswamy .G. Vs Power Grid Corporation of India Ltd.	Rangashamappa .B
37	Misc 5575/2019 (NOTICE)	31-03-2021	Jayaram G.E. Vs Power Grid Corporation of India Ltd.	Rangashamappa .B.

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	Misc 5590/2019 (NOTICE)	31-03-2021	Hanumantharayappa Vs The Power Grid Corporation of Inda Ltd by Its Manager	G.H Srinivasa
39	Misc 5628/2019 (NOTICE)	31-03-2021	Lakkappa Vs The Power Grid Corporation of India Ltd	T.Rajanna
40	Misc 5629/2019 (NOTICE)	31-03-2021	K.L.Chikkalakkaiiah Vs The Power Grid Corporation of India Ltd	T.Rajanna
41	Misc 5630/2019 (NOTICE)	31-03-2021	Lakkalah Vs The Power Grid Corporation of India Ltd	T.Rajanna
42	Misc 5631/2019 (NOTICE)	31-03-2021	Rangalah Vs The Power Grid Corporation of Indiat Ltd by Its General Manager	T Rajanna
43	Misc 5632/2019 (NOTICE)	31-03-2021	Mutharaju K L Vs The Power Grid Corporation of India Ltd, by Its General Manager	T Rajanna
44	Misc 5634/2019 (NOTICE)	31-03-2021	Mutharayappa Vs The Power Grid Corporation of India Ltd by Its General Manager	T.Rajanna
45	Misc 5001/2020 (NOTICE)	31-03-2021	G C Nagaraja Vs The Executive Engineer , The Karnataka Power Transmissions Pvt. Ltd	Narasegowda
46	Misc 5107/2019 (OBJECTIONS)	31-03-2021	Subhadramma Vs The Chief Manager, The Power Grid Corporation of India Limited	K.J. Laxminarayana
47	Misc 5185/2019 (OBJECTIONS)	31-03-2021	Shivanna Vs The Power Grid Corporation of India Ltd by its Manager	G.H.Srinivasa
48	Misc 5186/2019 (OBJECTIONS)	31-03-2021	Hanumantharayappa Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Srinivasa

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	Misc 5187/2019 (OBJECTIONS)	31-03-2021	Puttamma and others Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Srinivasa
50	Misc 5430/2019 (STEPS)	31-03-2021	Byranna by his SPA Holder Smt. Parvathamma Vs The Power Grid Corporation of India Ltd.	T.Rajanna
51	Misc 5431/2019 (STEPS)	31-03-2021	Doddachowdappa @ Doddachowdaiah Vs The Power Grid Corporation of India Ltd	T.Rajanna
52	Misc 5442/2019 (STEPS)	31-03-2021	Doddirappa Vs Power Grid Corporation of India Ltd.	T.Rajanna
53	Misc 5444/2019 (STEPS)	31-03-2021	Jayaramappa @ Jayaramaiah Vs M/s Power Grid Corporation of India ltd.	T.Rajanna
54	Misc 5451/2019 (STEPS)	31-03-2021	K.Maraiah Vs Power Grid Corporation of India Ltd.	T.Rajanna
55	Misc 5492/2019 (STEPS)	31-03-2021	Prasannakumar Vs The Chief Manager , The Power Grid Corporation of India Ltd	K.N.Jayaram
56	Misc 5493/2019 (STEPS)	31-03-2021	Govindappa Vs The Power Grid Corporation of India Ltd	Girish
57	Misc 5494/2019 (STEPS)	31-03-2021	Doddachittaiah Vs The Power Grid Corporation of India Ltd by Its Manager,	Girish
58	Misc 5495/2019 (STEPS)	31-03-2021	Chikkanna Vs The Power Grid Corporation of India Ltd by Its Manager	Girish
59	Misc 5496/2019 (STEPS)	31-03-2021	Chittaiah Vs The Power Grid Corporation of India Ltd by Its Manager	Girish

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

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60	Misc 5512/2019 (OBJECTIONS) IA/1/2019	31-03-2021	Hanumanthappa Vs The Power Grid Corporation of India Ltd by Its Manager	G H Sreenivasa
61	Misc 5529/2019 (STEPS)	31-03-2021	Lakshamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
62	Misc 5534/2019 (STEPS)	31-03-2021	Rajanna K P Vs The Chief Manager, The Power Grid Corporation of India Ltd	Hanumanthareddy
63	Misc 5535/2019 (OBJECTIONS)	31-03-2021	Narasamma Vs The Executive Engineer , The Power Grid Corporation of India Ltd	R.K.Radhakrishna
64	Misc 5642/2019 (STEPS)	31-03-2021	Nagamma Vs The Executive Engineer , The Karnataka Power Transmission Private Ltd	Narasegowda
65	Misc 5651/2019 (STEPS)	31-03-2021	Smt Rangamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
66	Misc 5653/2019 (STEPS)	31-03-2021	Nagamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
67	Misc 5654/2019 (STEPS)	31-03-2021	Narasappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
68	Misc 5655/2019 (STEPS)	31-03-2021	Jayalakshamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
69	Misc 5656/2019 (STEPS)	31-03-2021	Ramanath D N Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B Anil
70	Misc 5657/2019 (STEPS)	31-03-2021	Eranna Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B Anil

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	Misc 5658/2019 (STEPS)	31-03-2021	Narayanappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	K B Anil
72	Misc 5659/2019 (STEPS)	31-03-2021	Lakshmidevamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
73	Misc 5671/2019 (STEPS)	31-03-2021	Chandrappa Vs The Power Grid Corporation of India Ltd	Rangashamappa B
74	Misc 5672/2019 (STEPS)	31-03-2021	Doddakka Vs The Power Grid Corporation of India Ltd	Rangashamappa
75	Misc 5673/2019 (STEPS)	31-03-2021	Nagamma Vs The Power Grid Corporation of India Ltd	Rangashamappa B
76	Misc 5674/2019 (STEPS)	31-03-2021	Sakamma Vs The Assistant Executive Engineer	Rangashamappa B
77	Misc 5678/2019 (STEPS)	31-03-2021	M Krishnappa Vs The Manager, The Power Grid Corporation of India Ltd	Rangashamappa B
78	Misc 5764/2019 (STEPS)	31-03-2021	Pathalingaiah Vs The Manager, The Power Grid Corporation of India Ltd	Y S Renukprasad
79	Misc 5765/2019 (STEPS)	31-03-2021	Narasimhamurthy Vs Power Grid Corporation of India Ltd.	Girish
80	Misc 5766/2019 (STEPS)	31-03-2021	Jayaramaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
81	Misc 5767/2019 (STEPS)	31-03-2021	Chikkamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
82	Misc 5768/2019 (STEPS)	31-03-2021	K.V.Nandeeshkumar Vs Manager, Power Grid Corporation of India Ltd.	Girish

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
83	Misc 5769/2019 (STEPS)	31-03-2021	Ramaswami Vs Manager, Power Grid Corporation of India Ltd.	Girish
84	Misc 5770/2019 (STEPS)	31-03-2021	Venkateshaiah H R Vs Manager, Power Grid Corporation of India Ltd.	Girish
85	Misc 5771/2019 (STEPS)	31-03-2021	Ahuelamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
86	Misc 5772/2019 (STEPS)	31-03-2021	Manjunatha Vs Manager, Power Grid Corporation of India Ltd.	Girish
87	Misc 5773/2019 (STEPS)	31-03-2021	Nagamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
88	Misc 5774/2019 (STEPS)	31-03-2021	Janardhana Reddy Vs Manager, Power Grid Corporation	Girish
89	Misc 5775/2019 (STEPS)	31-03-2021	Kantharaju Vs Manager, Power Grid Corporation of India Ltd.	Girish
90	Misc 5776/2019 (STEPS)	31-03-2021	Rangahanumaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
91	Misc 5777/2019 (STEPS)	31-03-2021	Muniraju.A.N. Vs Manager, Power Grid Corporation of India Ltd.	Girish
92	Misc 5778/2019 (STEPS)	31-03-2021	Adavappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
93	Misc 5779/2019 (STEPS)	31-03-2021	M.C.Veerabhadraiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
94	Misc 5780/2019 (STEPS)	31-03-2021	A.Ramaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
95	Misc 5004/2020 (STEPS)	31-03-2021	M.Viranna @ Veeranna Vs Karnataka Power Transmission corporation Ltd. by its Chief Engineer Electricity	H.B.Guru Kiran
96	Misc 5005/2020 (STEPS)	31-03-2021	Krishnappa Vs Karnataka Power Transmission corporation ltd. by its chief Engineer Electricity	H.B.Guru Kiran
97	Misc 5006/2020 (STEPS)	31-03-2021	Lakshmiddevamma Vs karnataka Power Transmission corporation ltd. by its Chief Engineer Electricity	H.B.Guru Kiran
98	Misc 5007/2020 (STEPS)	31-03-2021	Ranganumakka Vs Karnataka Power Transmission corporation ltd. by its Chief Manager Electricity	H.B.Guru Kiran
99	Misc 5008/2020 (STEPS)	31-03-2021	Kantaraju Vs Karnataka Power Transmission corporation ltd. by its Chief Engineer Electricity	H.B.Guru Kiran
100	Misc 5009/2020 (STEPS)	31-03-2021	Lakshamma Vs Karnataka Power Transmission corporation ltd. by its Chief Engineer Electricity	H.B.Guru Kiran

95

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SC 5026/2018 (EVIDENCE)		State by Koratagere Police Station Vs Manjula.P	Public Prosecutor
2	CRL.R.P. 5044/2018 (ARGUMENTS)		Rathnamma Vs B. Mahadevaiah	D.V. Sheshadri
3	CRL.R.P. 5030/2019 (ARGUMENTS)		Venkatesh Vs Bhagyalakshmi @ Sowbhagyalakshmi	Halappa
4	SC 5001/2018 (AWAIT ORDERS)		Madhugiri Police Vs Muralidhara K V	Publicprosecutor
5	CrL.Misc. 5201/2020 (OBJECTIONS)		Sreenivasulu Vs State by Badavanahalli Police	R.S.Sudhakar

Pr. Sr. Civil Judge and JMFC, Madhugiri
Smt. Pallavi R
Pr. Sr. Civil Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
ARGUMENTS BY ADV. DEFTS.				
1	O.S. 57/2017 (ARGUMENTS)		G.Venkatachalaiah Vs M.P.Ravish	P.Dathathreya
ARGUMENTS BY ADV. PLFFS.				
2	R.A. 29/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Kondappa Vs Chittamma	H.V. Manjunatha
3	EX 2/2014 (STEPS)		gangamma Vs L A O MADHUGIRI	B.H.Pachaksharaiah
4	R.A. 135/2016 (AWAIT NOTICE) IA/1/2016		Yogish Vs Sheshamma	M.C. Kyathappa
5	O.S. 83/2017 (Production of documents) IA/1/2017		Veeranagamma Vs Gangadharappa @ Pujar Gangadharappa	L. Bharath Bhushan
6	M.A. 35/2018 (SETTLEMENT) IA/1/2018		Narendra kumar Vs Dr. Kiran kumar K.N.	G.B.Halappa
7	EX 18/2019 (STEPS)		Vidya Vs Ramanjinappa	P.Dattathreya
8	M.C. 77/2019 (AWAIT ORDERS)		Nagaraju H.C. Vs Lakshmee Bai P Hebballi	B.A.Gururaja
9	O.S. 111/2019 (WRITTEN STATEMENT) IA/1/2019		T.K. Shivanna Vs Rangashamaiah	G.M. Deepa
10	EX 1/2020 (For Payment)		Sharadamma dead by LRs Vs Srinivasa	N Jayanna
11	O.S. 23/2020 (WRITTEN STATEMENT)		State bank of India Vs Kavalappa	B.H. Panhaksharaiah
12	O.S. 63/2020 (STEPS) IA/1/2020		P. Shanathaiah Vs Gangamma	R. S. Sudhakar
13	M.C. 55/2020 (STEPS)		H C Bhujangamurthi Vs Rangalakshmi	K J Lakshminarayanappa
11.00 AM to 02.00PM				
14	O.S. 27/2013 (TO HEAR ON I A)		H.Satyanaarayana Setty Vs A.C.Pradeep kumar	S.Raghunatha Reddy

Pt.LSr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pt1 Sr. Civil Judge , Madhugiri
Cause List Date: 18-12-2020

Sr. No. C

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 29/2013 (TO HEAR ON IA)		B.S.Lalitha Vs T.S.Venkatananjappa	D.Shivanna
16	E.C.A. 17/2014 (SETTLEMENT)		Chandrakala Vs TheManaging Director	KVSN
17	O.S. 59/2016 (SETTLEMENT) IA/2/2016 IA/1/2016		K. Chandrashekar Vs Lakshamma	K.N. Jayaramu
18	R.A. 45/2017 (SETTLEMENT) IA/2/2017 IA/1/2017		Lakshminarasamma Vs S.A. Laxman Rao	Bhaskar Reddy S
19	M.V.C. 1322/2017 (STEPS)		Naveen Kumar Vs Mitesh Tanna	S.S. Virupakshaiiah
20	R.A. 75/2018 (STEPS) IA/1/2018		Jayanna Vs Bhagyamma	K. Veerakyathaiiah
21	O.S. 131/2019 (WRITTEN STATEMENT)		P.N. Rajashekhar Vs Ganesh. R	G.B. Halappa
22	O.S. 109/2020 (STEPS) IA/1/2020		Anil Kumar Vs Hanumantharaju@Hanumantharayappa	Thilak Vidya
23	O.S. 133/2020 (SUMMONS) IA/1/2020		Nagaraju Vs Nagajjaiiah	PL Shivarajkumar
24	O.S. 141/2020 (SUMMONS) IA/1/2020		G C Hanumantharayappa Vs S K Narasimhamurthy	K B Anil
25	R.A. 15/2015 (NOTICE) IA/1/2015		Nafiz Salma Akthaf alias Nsreentaj Vs Mallesh	P.Dattatreya
26	O.S. 137/2020 (WRITTEN STATEMENT)		Aswathappa Vs Puttathimmaiah	B.S. Mallikarjunaiah
Cases listed below are adjourned due to Covid 19				
27	O.S. 15/2014 (EVIDENCE)	02-01-2021	Sharadamma Vs Yashodamma	P D Dattareya
28	O.S. 25/2014 (EVIDENCE)	02-01-2021	B.Siddagangamma Vs Sumangalamma	H.V.Mallikarjunaiah
29	L.A.C. 37/2015 (EVIDENCE)	02-01-2021	Assistant Commissioner and Land Acquisition Officer Vs Arasamma	

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 5/2020 (ENQUIRY)	02-01-2021	Ramadevi B.S. Vs Nil	M.C.Mallikarjunaiah
31	O.S. 71/2016 (EVIDENCE) IA/1/2016	04-01-2021	Rashmi G.R. Vs G.N. Rangappa	M.V. Dayanand Sagar
32	M.V.C. 957/2017 (EVIDENCE)	11-01-2021	Ramaiah Vs Naraseeyappa	S.S.V.
33	O.S. 57/2018 (EVIDENCE) IA/1/2018	15-01-2021	N.C. Patel Vs Thimmaiah	B.H. Panchaksharaiah
34	O.S. 89/2018 (EVIDENCE)	15-01-2021	M. Shivakumar Vs Chikkanna	P. Dattathreya
35	Misc 12/2018 (EVIDENCE)	25-01-2021	Veerabhadraiah Vs The Tahasildar	E. Hanumantharayappa

PrI.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
 Addl Sr.Civil Judge, Madhugiri
 Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	FDP 10/2018 (NOTICE)		Sannabheemaiah Vs G.H.Chandrashekariah	G.M.Deepa
2	AIR.MISC.MVC 65/2019 (NOTICE)		Girish Vs Nanjundappa	a
3	M.C. 26/2020 (NOTICE)		Harini M.C. Vs S.G.Venkatesh	Bhaskara Reddy S
4	M.V.C. 243/2020 (NOTICE)		Narasimhamurthy Vs Tara Chand Logistic Solutions Ltd.	Nagarajaiah
5	R.A. 20/2020 (NOTICE) IA/1/2020 IA/2/2020		Mohan D. Vs Bhasmandaradhya	M V Dayananda Sagara
6	M.V.C. 856/2020 (NOTICE)		Obalappa Vs Naveenkumar	Nagarajaiah
7	AIR.MISC.MVC 76/2020 (NOTICE)		Siddappa Vs Dinesh Poojari	a
8	O.S. 110/2016 (HEARING)		Y.S. Shylaja Vs Annapurnamma	Panchaksharaiah B.H
9	R.A. 42/2017 (HEARING)		Lingamma Vs Kotamma	H.K.V.Reddy
10	M.A. 38/2018 (HEARING)		Devaraju Vs Chikkaranganayaka	G B Halappa
11	M.A. 39/2018 (HEARING)		K. Krishnappa Vs Chikkaranganayaka	G B Halappa
12	O.S. 20/2013 (EVIDENCE)		Sanjeevagowda Vs B.C.Ramakrishnaiah	G.Srinivasareddy
13	O.S. 88/2014 (EVIDENCE)		Anithamma @ Anitha Vs Manjamma	P.Dattatreya
14	O.S. 60/2016 (EVIDENCE)		Chandrakala Vs Jayalakshmi	S. Raghunatha Reddy
15	M.C. 20/2019 (EVIDENCE)		Narasegowda.P Vs Shashikala	S.R. Ashwathnarayana

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGOUDA PATIL
 Addl Sr.Civil Judge, Madhugiri
 Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Misc 4/2019 (EVIDENCE)		B.H. Hanumantharayappa Vs Rangaswamaiah	Hema Sudha Reddy
17	O.S. 110/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lakshamma Vs Siddaramaiah	HEMASUDHAREDDY
CROSS EXAMINATION OF PW				
18	O.S. 84/2015 (EVIDENCE) IA/1/2015		Hanumakka Vs Arasegowda	S. Raghunatha Reddy
PLNTF EVIDENCE				
19	O.S. 104/2018 (EVIDENCE)		Lakshminarasamma Vs Lakshmiddevamma	A.M.Krishnamurthy
20	O.S. 126/2019 (EVIDENCE)		Vijaya Bank Vs Venkatalakshamma	P.c. Krishnareddy
21	M.A. 4/2020 (ARGUMENTS)		Manjamma Vs Siddalingamma	K.B.Anil
22	EX 63/2018 (Call on)		Anandababu Vs Narasimhamurthy	G.P.Mallikarjunaiah
23	M.A. 34/2018 (ARGUMENTS)		Peddagappa Vs Narayanappa P	Gangadharaiah
24	M.A. 40/2018 (ARGUMENTS)		B.K. Banappa Vs Chikkaranganayaka	G B Halappa
25	O.S. 98/2015 (ORDERS)		Sanjeevarayappa Vs Rangareddy	S. Raghunatha Reddy
26	EX 58/2014 (AWAIT NOTICE)		Puttamma Vs G C Ravindra	Nagarajaiah
27	O.S. 86/2015 (WRITTEN STATEMENT) IA/1/2015		Narasamma Vs Rangamma	H.V. Shivaram
28	R.A. 88/2016 (AMENDMENT) IA/1/2016		Kadarappa Vs Lakshamma	M. Mahesh
29	O.S. 112/2016 (WRITTEN STATEMENT)		Gowramma Vs Hallirangappa	B.H. Panchaksharaiah

Pr.Sr.Civil Judge and JMFC Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Hearing/Next Date	Party Name	Advocate
30	FDP 9/2017 (AWAIT ORDERS)		Bhagyamma Vs T. Mallappa, dead by L. Rs. R. L. & R. S.	P. Damathreya
31	Misc 6/2017 (STEPS)		Chowdappa dead by L. R. Siddamma Vs G. Basavareddy	K.N. Jayaramu
32	EX 36/2018 (OBJECTIONS)		H.C. Yrushabendra Swamy Vs Puttarasaiah	H.K.V. Reddy
33	EX 45/2018 (STEPS)		Dayananda Vs Sanjay K.V.	Mallikarjunasiah G.P.
34	EX 47/2018 (STEPS)		Manjulamma Vs The United India Insurance Co. Limited	L. Bharatha Shushana reddy
35	M.C. 160/2018 (OBJECTIONS)		R.G. Harishkumar Vs Sreelekshmlatha R.L.	Prakasha
36	O.S. 8/2019 (AMENDMENT)		Muddalingappa Vs Ninganna	Panchaksharaiah B.H.
37	M.C. 104/2019 (OBJECTIONS)		Harish Vs Roopa @ Manjula	K.N. Jayaramu
38	R.A. 12/2020 (OBJECTIONS) IA/1/2020		Kappanna Vs Shivanna	A.M. Krishnamurthy
39	R.A. 18/2020 (Call for LCR) IA/1/2020		J.V. Venkatesh Vs Venkataramu	B.H. Panchaksharaiah
40	O.S. 56/2020 (STEPS)		Sreerangaiah Vs Lakshmikantha	B. L. Nagaraju
Cases listed below are adjourned due to Covid 19				
41	R.A. 68/2019 (STEPS)	27-01-2021	T.L. Varadaraju Vs Gangaparamesh	R.V. Doddashanaiah

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUSIRI

Cause List Of 18.12.2020

Morning Session

Sr No	Case Nos	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S. 286/2015	18.12.2020	To hear	Shivashankarappa V/s Narappa	MM/POT
2	O.S. 61/2017	18.12.2020	To hear	I. N. Jagadish V/s Syed Nayaz & Another	GSS/BR
3	O.S. 27/2020	18.12.2020	To hear	Mahalingiah V/s Basathekar	GRM/GBH
4	O.S. 131/2013	18.12.2020	To hear	Karthik K. Agencies V/s Nataraj	DNV/MVD
5	O.S. 341/2017	18.12.2020	To hear	Chandrashekar V/s I. Govindappa	PCKR/BHP
6	Ms. 19/2014	18.12.2020	To hear	Ashwathamma V/s Narasappa	PCKR
7	O.S. 161/2015	18.12.2020	To hear	N. Renuka V/s A. Marjula	MRJ/NNR
8	FDP. 10/2015	18.12.2020	To hear	Syed Noorjan @ Pota Sahab V/s Syed Abbas Sab @ pota saheb	MM
9	O.S. 190/2020	18.12.2020	To hear	Krishnappa V/s Murarukka	MVD/POT
10	O.S. 212/2017	18.12.2020	Cross of Pw 1	Alivelamma V/s Langanamma	TD/VRR
11	O.S. 213/2016	18.12.2020	PE	Sigatha V/s Muddanna	GR/BHP
12	O.S. 147/2014	18.12.2020	PE	B.R. Vivek V/s P.N. Virupakshappa	KVSK/POT
13	O.S. 115/2013	17.12.2020	Cross of pw1	State Bank of Mysore V/s V. Raju	BHP/GPM
14	O.S. 271/2013	18.12.2020	PE	K.C. Siddareddy V/s Chikkathimmareddy	HR/PCKR
15	O.S. 172/2011	17.12.2020	Cross of Pw 2	Gowamma V/s Langanamma	BRR/SSRBKR
16	O.S. 244/2010	17.12.2020	F/DE	Govindappa V/s Kanyamma	GBH/RA
17	O.S. 431/2013	17.12.2020	Cross of Dwl	Devaraju V/s Jayaramiah	MNB/GBH
18	O.S. 129/2014	18.12.2020	PE	Ananappa V/s Gangamma	HR/BRR
19	O.S. 617/2011	18.12.2020	Cross of Pw 1	Erachikkappa V/s Muddanna	SRR/BHP
20	O.S. 351/2012	18.12.2020	F/C/Pw 1	Ramiah V/s Ashwathanarayanagowda	POT/BRR
Afternoon Session					
21	O.S. 473/2014	18.12.2020	To hear	Narasanna V/s Narayanappa	HKV/MNG/SBR
22	O.S. 273/2019	18.12.2020	To hear	Ramakshammamma V/s Eranna	MM/HVM
23	O.S. 412/2019	18.12.2020	To hear	Hanumappa V/s Hanumanthappa	SRR/BMR
24	O.S. 515/2019	18.12.2020	To hear	Vaddageramma V/s Sanjeevappa	SRR/HKV
25	O.S. 133/2020	18.12.2020	To hear	Geethamma V/s Kantharaju & Others	MM
26	O.S. 294/2020	18.12.2020	To hear	Siddappa V/s Dasappa	POT/DSR
27	O.S. 265/2020	18.12.2020	To hear	Ramachandrappa V/s Lakshammamma	BKR
28	O.S. 216/2016	18.12.2020	To hear	Zubedabi V/s Narasamma	MRJ/VRR
29	O.S. 439/2018	18.12.2020	To hear	Krishnamurthy V/s Latha	RE/SRR
30	O.S. 197/2019	18.12.2020	To hear	Mallerangappa V/s Mallakka	KCN/HTT
31	O.S. 300/2018	18.12.2020	Cross of pw1	Tholasamma V/s G. Ashwathanarayana	MRJ/RSK
32	O.S. 244/2014	18.12.2020	Cross of Pw 1	G.D. Chikkarangappa V/s Parvatthamma	GBH/BRR
33	O.S. 182/2013	18.12.2020	Cross of Pw 2	Chittanna V/s Chittanna	HKV/BHP

34	O.S.415/2012	18.12.2020	X of Pw-2 &3	Pushpavathamma V/s E. Nagaiah	JBS/HKV
5	O.S.231/2012	18.12.2020	Further PE	Chandrappa V/s Nagaraju	GNN/SSR/KSS
36	O.S.165/2012	18.12.2020	Cross of DW-1	Giriraju V/s Thimmaiah	PCN/NR
37	O.S.181/2017	18.12.2020	Cross of Pw-1	Tulasanaika V/s Gangadhara Naika	KNJ/BKR
38	O.S.133/2009	18.12.2020	Cross of Dw-2	B.P. Narayan V/s The President	PDT/HKV/AGP
39	O.S.156/2009	18.12.2020	Cross of Pw-1	Bhagavanth Singh V/s Sanjeevappa	SBR/HR
40	O.S.195/2011	18.12.2020	Cross of Pw-3	Nagaraja V/s Saraswathamma	GRV/GRP

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 176/2015 (NOTICE) IA/1/2015		Venkataramappa @ Venkataravanappa Vs Papanna	M V Dayananda Sagara B.R.Ramakrishna
2	O.S. 34/2017 (NOTICE)		Divya.H.S. Vs Siddalingappa	M V Dayananda Sagara Devaraju
3	O.S. 212/2018 (NOTICE) IA/1/2020		Siddagangamma Vs Kambakka	Shantha Kumar K V
4	O.S. 265/2018 (NOTICE) IA/1/2018		B.R. Ramachandrappa@B.R. Ramachandraiah Vs Subbamma	Hanumantharaya
5	O.S. 305/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Sharfunnisa Vs Khaleelur Rehaman @ Kaiser	Nagarajaiah
11.00 AM to 02.00PM				
6	O.S. 325/2017 (EVIDENCE) IA/1/2020		T Govindappa Vs Padmavathamma	
7	O.S. 185/2013 (SETTLEMENT)		Nagabhushana Vs Naganna	Krishnareddy P C Gopalakrishna
8	O.S. 280/2013 (OBJECTIONS)		B.C. Chowdappa Vs The Secretary	G.B. Halappa
9	O.S. 65/2015 (TO HEAR)		M. Venugopal Vs Sannamallappa	G. Sreenivasa Reddy
10	O.S. 260/2017 (SETTLEMENT)		R.N. Aswathanarayana Vs J. Umadevi	G.VJ Hanumantharayappa
11	O.S. 229/2018 (TO HEAR)		Puttappa Vs Lakshamma	P.C. Krishna Reddy

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	C.C. 696/2009 (N.B.W.)		R.N.Ananthapadmanabhsetty Vs Peer Bhakthar	APP S.Bhaskar Reddy
2	C.C. 1023/2010 (STEPS)		Ramanjappa Vs B.L.Manjunatha	APP
3	CrI.Misc. 758/2013 (N.B.W.)		Lalithamma Vs C.Rangappa	H Nanjundalah Keshava Reddy B
4	CrI.Misc. 189/2015 (N.B.W.)		Suomote court Vs Lokesh	
5	C.C. 1532/2015 (N.B.W.)		Madhugiri P s Vs Bheemaraju	
6	C.C. 12/2016 (N.B.W.)		Midigeshi P.S Vs Lakshminarayana	
7	C.C. 98/2017 (N.B.W.)		Ashok kumar Vs Santhoshkumar	
(C.C./0000098/2017)				
: C.C./0000098/2017				
8	C.C. 138/2017 (N.B.W.)		KG Halli PS Vs Narayanappa	
(C.C./0000138/2017)				
: C.C./0000138/2017				
9	P.C.R. 15/2017 (REMINDER LETTER)		Thimmaiah Vs Pavan	PDT
(P.C.R./0000015/2017)				
: P.C.R./0000015/2017				
11.00 AM to 02.00PM				
10	C.C. 668/2017 (NOTICE)		Shivashankaraiah Vs Hanumantharayappa	KNJ
(C.C./0000668/2017)				
: C.C./0000668/2017				
11	CrI.Misc. 180/2019 (NOTICE) IA/1/2019		Gangamma Vs Ningamma	Devaraju Dattathereya P

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 82/2020 (NOTICE)		Master Manan G Prasad Vs E Guruprasad	Dattathereya P
13	Crl.Misc. 146/2020 (ORDERS)		Siddappa Vs Deputy Tahasildar	M.V Dayanandasagar
14	C.C. 619/2020 (OBJECTIONS)		Kodigenahalli Police Station Vs Bhanuprakash Reddy	APP
15	Crl.Misc. 305/2011 (EVIDENCE)		Rathamma Vs Mahadevaiah	Laxminarayanappa KJ S.R.Ramakirshnaiah
16	C.C. 954/2012 (EVIDENCE)		Jayaprakash Y.A. Vs Hanumantarayappa	APP D.V.Sheshadri
17	C.C. 114/2015 (EVIDENCE)		midigeshi P s Vs H.C madhusudhana reo	
18	C.C. 248/2015 (EVIDENCE)		K g hally P s Vs Venkatesha	APP
19	C.C. 967/2015 (EVIDENCE)		Midigeshi P s Vs Nagarjuna	APP Mahesh M
20	C.C. 274/2016 (EVIDENCE)		K.G.Halli P.S. Vs Ramesha alias Ramesha	APP Ranganath
21	C.C. 452/2016 (EVIDENCE)		Madhugiri P s Vs Haribandu	
22	C.C. 1151/2016 (EVIDENCE)		Medigeshi P.S. Vs Pavankumar G.R.	APP
23	C.C. 1186/2016 (EVIDENCE)		Madhugiri P.S. Vs Gowdamuddaiah	APP M V Dayananda Sagara
24	C.C. 1189/2016 (EVIDENCE)		Madhugiri P.S. Vs Narasimhamurthy H N	APP
25	C.C. 1276/2016 (EVIDENCE)		Madhugiri P s Vs Yakub alias Yakub khan	APP
26	C.C. 1699/2016 (EVIDENCE)		Medigeshi P.S. Vs Dasireddy	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Crl.Misc. 530/2016 (EVIDENCE)		Jayalakshamma Vs Aswathanarayana	MVD
28	C.C. 1424/2017 (EVIDENCE)		Medigeshi P S Vs Chandra shekar	APP
29	Crl.Misc. 9/2018 (EVIDENCE)		Smt. Baby G Vs Manjunatha	HV Manjunatha, 8971747435 MH Ramaiah, 9740154781
30	Crl.Misc. 104/2018 (EVIDENCE)		Smt. Ramya Vs Sampagi Ramaiah	Raghunathareddy
31	Crl.Misc. 243/2018 (EVIDENCE)		M.K.Drakshayani Vs S.T.Ramesh	Mahesh M Hanumantha reddy A
EVIDENCE ON PROSECUTION				
32	C.C. 62/2015 (EVIDENCE)		K.G.Halli ,P.S. Vs Ashwath narayana	APP Raghunatha Reddy S
Cases listed below are adjourned due to Covid 19				
33	Crl.Misc. 73/2018 (STEPS)	14-01-2021	ARTO Vs Financier	
34	Crl.Misc. 176/2019 (NOTICE)	21-01-2021	Ashwathamma Vs Ashwathappa	Ramachandra
35	Crl.Misc. 291/2016 (STEPS)	21-01-2021	Inspector of Legal Metrology Vs Narasimhamurthy	
36	Crl.Misc. 172/2016 (N.B.W.)	01-02-2021	Shilpa Vs Vijayakumar	Nagabhusana Sudhakara R S
37	Crl.Misc. 92/2016 (ENQUIRY)	02-02-2021	Mahadevamma Vs S.G.nagaraaju	Sreenivasa
38	P.C.R. 54/2018 (ENQUIRY)	11-02-2021	Siddaramakka Vs Lakshmipathi	K.V.Shanthakumar
39	C.C. 2136/2018 (CHARGE)	16-02-2021	Kodigenahalli Police Station Vs Shivanandappa	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	C.C. 659/2020 (TO HEAR)	16-02-2021	Kodigenahalli Police Station Vs Shivashankar	APP
41	C.C. 833/2018 (N.B.W.)	17-02-2021	Excise police Vs Narasimha murthy	APP
42	C.C. 90/2020 (SUMMONS)	18-02-2021	Kodigenahalli Police Station Vs Shree Kantaiah C S	APP
43	C.C. 380/2020 (SUMMONS)	18-02-2021	The Tumakuru District Co- operative Central Bank Vs Nataraja N	P C Krishna Reddy
44	C.C. 834/2019 (SUMMONS)	22-02-2021	Madhugiri Police Station Vs Malikarjuna T	APP
45	C.C. 1347/2019 (SUMMONS)	22-02-2021	P. Kiran Singh Vs Dhanaraja	V.K Swarnajanardhan
46	C.C. 17/2020 (SUMMONS)	22-02-2021	Roopa C H Vs Vejedra Kumar	APP
47	C.C. 500/2020 (SUMMONS)	23-02-2021	Kaveri Grameena Bank Vs Manjunatha R	SRR
48	C.C. 715/2020 (SUMMONS)	23-02-2021	Kodigenahalli PS Vs Mohammed Yunus	APP
49	C.C. 800/2020 (SUMMONS)	23-02-2021	Medigeshe Police Station Vs Moyneesh B Badiger	APP
50	C.C. 817/2019 (NOTICE)	25-02-2021	Parameshkumar Vs G.H.Govindappa	S.Raghunathareddy
51	C.C. 1820/2019 (STEPS)	25-02-2021	Sreenivasa V Vs Ranganathaiah C R	HVM
52	C.C. 1/2020 (STEPS)	25-02-2021	G M Lakshmirangappa Vs S A Sundaram	Nagabhushana
53	C.C. 1592/2020 (SUMMONS)	02-03-2021	Madhugiri Police Station Vs Sreenivasaiah	APP
54	C.C. 2028/2018 (N.B.W.)	08-03-2021	Excise Police Vs Siddaiah	APP APP

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	C.C. 1178/2019 (N.B.W.)	08-03-2021	Medigeshi Police Station Vs Nagaraju	APP
56	C.C. 587/2020 (N.B.W.)	08-03-2021	Kodigenahalli Police Station Vs Kondappa	APP

- 57) CC 15116/19 - NBW - 17/02
58) CC 398/17 - Settlement - 14/01
59) CC 842/17 - Evidence - 16/01